

THE GAUHATI HIGH COURT AT GUWAHATI
THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL (PRADESH)

NOTIFICATION

Dated Guwahati the 11th November, 2016

No.HC.VII-02/2016/ **5073** /A. Shri Mahmud Ahmed, District and Sessions Judge, Morigaon, is transferred and posted as District and Sessions Judge, Kamrup (M), Guwahati, vice Shri Ajit Borthakur.

Shri Ahmed will hand over charge of his Court and office to the senior Judicial Officer at the station and proceed to join at his new place of posting immediately.

No.HC.VII-02/2016/ **5074** /A. Shri Dhruvad Kashyap Das, Addl. District and Sessions Judge, Dhubri, is transferred and posted as District and Sessions Judge, Morigaon, vice Shri Mahmud Ahmed transferred.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ **5075** /A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, as the Sessions Judge of the Sessions Divisions/ jurisdiction with Head-quarters as shown below against his name to exercise such powers within the local limits of his respective jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officers	Sessions Divisions	Head-quarters/ Station
1.	Shri Dhruvad Kashyap Das	Morigaon	Morigaon

No.HC.VII-02/2016/ **5076** /A. Shri Sutham Das, Addl. District and Sessions Judge, Sonitpur, Tezpur, is transferred and posted as Addl. District and Sessions Judge, Dhubri, vice Shri Dhruvad Kashyap Das transferred.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join at his new place of posting immediately.

No.HC.VII-02/2016/ **5077** /A. Smti Seema Das, Addl. District and Sessions Judge, Fast Track Court, Tinsukia, is transferred and posted as Addl. District and Sessions Judge, Fast Track Court, Sivasagar, vice Shri Aditya Hazarika already transferred.

Smti Das will hand over charge of her Court and Office to the District and Sessions Judge, Tinsukia and proceed to join at her new place of posting immediately.

Contd.....

[2]

No.HC.VII-02/2016/ **5078** /A. On the recommendation of the Hon'ble Gauhati High Court, the Government of Assam, vide Notification No.JDJ.507/2016/3 dated 08.11.2016, has been pleased to appoint the following Officers in Grade-I of the Assam Judicial Service on temporary promotion from Grade-II to Grade-I of the said Service. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003:-

1. Shri Pranjal Bora,
Secretary, District Legal Services Authority, Lakhimpur, North Lakhimpur
2. Shri Madhurjya Narayan,
Secretary, District Legal Services Authority, Golaghat
3. Shri Darak Ullah,
Civil Judge & Asstt. Sessions Judge, Goalpara
4. Shri Abu Saleh Badrrudza Laskar,
Chief Judicial Magistrate, Sivasagar
5. Shri Abdul Hakim,
Secretary, District Legal Services Authority, Dibrugarh
6. Smti Sharmila Bhuyan,
Chief Judicial Magistrate, Jorhat
7. Shri Aminur Rahman,
Civil Judge & Asstt. Sessions Judge, Morigaon
8. Smti Sabnam Choudhury,
Chief Judicial Magistrate, Morigaon
9. Shri Chatra Bhukhon Gogoi,
Chief Judicial Magistrate, Kamrup, Amingaon

No.HC.VII-02/2016/ **5079** /A. On temporary promotion to Grade-I of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such:-

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
1.	Shri Pranjal Bora	Addl. District and Sessions Judge, Fast Track Court, Kokrajhar, vice Smti Geeta Baishya Changkakati already transferred	Kokrajhar
2.	Shri Madhurjya Narayan	Addl. District and Sessions Judge, Fast Track Court, No.1, Tinsukia (Margherita), vice Smti Seema Das transferred.	Tinsukia (Margherita)

Contd.....

3.	Shri Darak Ullah	Addl. District and Sessions Judge, Sonitpur, Tezpur, vice Shri Sutham Das transferred.	Tezpur
4.	Shri Abu Saleh Badrrudza Laskar	Addl. District and Sessions Judge, Dibrugarh, vice Shri Abubakkar Siddique already transferred.	Dibrugarh
5.	Shri Abdul Hakim	Addl. District and Sessions Judge, Fast Track Court, No.2, Tinsukia vice Smti Anubha Das already transferred.	Tinsukia
6.	Smti Sharmila Bhuyan	Addl. District and Sessions Judge, Fast Track Court, Sonitpur, Tezpur, vice Smti Aparna Ajitsaria already transferred.	Tezpur
7.	Shri Aminur Rahman	Addl. District and Sessions Judge, Nagaon, vice Shri Debasish Bhattacharjee already transferred.	Nagaon
8.	Smti Sabnam Choudhury	Addl. District and Sessions Judge, Fast Track Court, Nagaon, vice Shri Saiful Islam already retired from service on superannuation.	Nagaon
9.	Shri Chatra Bhukhon Gogoi	Addl. District and Sessions Judge, Barpeta, vice Smti Pranita Rani Rajmedhi already transferred.	Barpeta

No.HC.VII-02/2016/ **5080** /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted temporarily from Grade-II to Grade-I of the Assam Judicial Service and placed them on officiation as per Rules, as Addl. District and Sessions Judges of the Sessions Divisions with Head-quarters as shown below against their names to exercise such power within the local limits of jurisdiction with effect from the date of assuming charges as such:-

Sl. No.	Name of the Officers	Sessions Divisions	Head-quarters/ Station
1.	Shri Pranjal Bora	Kokrajhar	Kokrajhar
2.	Shri Madhurjya Narayan	Tinsukia	Margherita
3.	Shri Darak Ullah	Sonitpur	Tezpur

Contd.....

4.	Shri Abu Saleh Badrrudza Laskar	Dibrugarh	Dibrugarh
5.	Shri Abdul Hakim	Tinsukia	Tinsukia
6.	Smti Sharmila Bhuyan	Sonitpur	Tezpur
7.	Shri Aminur Rahman	Nagaon	Nagaon
8.	Smti Sabnam Choudhury	Nagaon	Nagaon
9.	Shri Chatra Bhukhon Gogoi	Barpeta	Barpeta

The power is personal to the Officers concerned and may be exercised by them at any station.

By Order,
Sd/- M.A. Ali,

REGISTRAR (VIGILANCE)

Memo No. HC.VII-02/2016/ **5081 - 5115** /A.

Dated 18.12.2015

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to take necessary action :-
 - (i) to invest Shri Dhruvad Kashyap Das with the powers of District Judge
 - (ii) to invest Shri Pranjal Bora, Shri Madhurjya Narayan, Shri Darak Ullah, Shri Abu Saleh Badrrudza Laskar, Shri Abdul Hakim, Smti Sharmila Bhuyan, Shri Aminur Rahman, Smti Sabnam Choudhury and Shri Chatra Bhukhon Gogoi with the powers of Addl. District Judge
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati.
4. The District and Sessions Judge, _____
5. The Principal Judge, Family Court, No.I & II, Kamrup (M), Guwahati/ Cachar, Silchar/Barpeta
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member, MACT, No.2 & 3, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/Silchar
12. The Special Judge, Addl. CBI Court, No.1,2 & 3 Assam, Chandmari, Guwahati
13. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
14. Shri Mahmud Ahmed, District and Sessions Judge, Morigaon
15. Shri Dhruvad Kashyap Das, Addl. District and Sessions Judge, Dhubri
16. Shri Sutham Das, Addl. District and Sessions Judge, Sonitpur, Tezpur
17. Smti Seema Das, Addl. District and Sessions Judge, Fast Track Court, Tinsukia
18. Shri Pranjal Bora, Secretary, District Legal Services Authority, Lakhimpur, North Lakhimpur. He will hand over charge of his Court and Office to the District and Sessions Judge-cum-Chairman, DLSA, Lakhimpur, North Lakhimpur and proceed to join his new assignment immediately.

Contd.....

[5]

19. Shri Madhurjya Narayan, Secretary, District Legal Services Authority, Golaghat. He will hand over charge of his Court and Office to the District and Sessions Judge-cum-Chairman, DLSA, Golaghat and proceed to join his new assignment immediately.
20. Shri Darak Ullah, Civil Judge & Asstt. Sessions Judge, Goalpara. He will hand over charge of his Court and Office to the District and Sessions Judge, Goalpara and proceed to join his new assignment immediately.
21. Shri Abu Saleh Badrrudza Laskar, Chief Judicial Magistrate, Sivasagar. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Sivasagar and proceed to join his new assignment immediately.
22. Shri Abdul Hakim, Secretary, District Legal Services Authority, Dibrugarh. He will hand over charge of his Court and Office to the District and Sessions Judge-cum-Chairman, DLSA, Dibrugarh and proceed to join his new assignment immediately.
23. Smti Sharmila Bhuyan, Chief Judicial Magistrate, Jorhat. She will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Jorhat and proceed to join her new assignment immediately.
24. Shri Aminur Rahman, Civil Judge & Asstt. Sessions Judge, Morigaon. He will hand over charge of his Court and Office to the District and Sessions Judge, Morigaon and proceed to join his new assignment immediately.
25. Smti Sabnam Choudhury, Chief Judicial Magistrate, Morigaon. She will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Morigaon and proceed to join her new assignment immediately.
26. Shri Chatra Bhukhon Gogoi, Chief Judicial Magistrate, Kamrup, Amingaon. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Kamrup, Amingaon and proceed to join his new assignment immediately.
27. The Chief Judicial Magistrate, _____
28. The Joint Registrar (_____), Gauhati High Court, Guwahati
29. The Deputy Registrar (_____), Gauhati High Court, Guwahati
30. The Assistant Registrar (_____), Gauhati High Court, Guwahati
31. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
32. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
33. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
34. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati
35. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

C.A.
REGISTRAR (VIGILANCE)

[Signature]
11/11/2016